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17.04 hrs.

Title: Introduction of the Indian Council of World Affairs (Amendment) Bill, 2003.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): I beg to move for leave to introduce a Bill to amend the Indian Council of World Affairs Act, 2001.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce** a Bill to amend the Indian Council of World Affairs Act, 2001."

The motion was adopted.

SHRI DIGVIJAY SINGH: I introduce the Bill.

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** Introduced with the recommendation of the President.

MR. CHAIRMAN: I would like to know from the hon. Members whether Matters under Rule 377 be taken up individually by inviting each Member to read out the matter or I can treat them as read.

...(Interruptions)

MR. CHAIRMAN: If you want to take each matter separately Member by Member, I will call out each Member's name. Otherwise, I will treat them as read.

...(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : सभापति महोदय, मेरे कार्य स्थगन प्रस्ताव का क्या हुआ? देई! (ब्यवधान)

MR. CHAIRMAN: This is regarding Matters under Rule 377. Members have given notices. I want to know from the Members whether they are particular in raising the matters individually or whether I can treat them as read.

...(Interruptions)

MR. CHAIRMAN: I am constrained to say that Matters under Rule 377 listed for the day be treated as laid on the Table of the House.